

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 705
ANSWERED ON 29/07/2024

MADURAI, TRICHY AND COIMBATORE METRO RAIL PROJECTS

705. SHRI P.WILSON

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has placed Detailed Project Report (DPR) submitted by the State Government of Tamil Nadu with respect to Madurai, Trichy and Coimbatore metro rail projects before Public Investment Board, if so, the details thereof;
- (b) if not, the reasons, for delay in placing DPR before Public Investment Board;
- (c) whether Government has considered the State Government of Tamil Nadu's request to increase the Union's share on PMAY (Urban) and rural housing project in Tamil Nadu, if so, the details of contribution made by Union government in these projects; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) & (b) As per Metro Rail Policy 2017, Comprehensive Mobility Plan (CMP) and Alternative Analysis report is a mandatory prerequisite for planning metro rail in any city. Government of Tamil Nadu (GoTN) has submitted Detailed Project Reports (DPRs) of only Coimbatore and Madurai metro rail projects. However Comprehensive Mobility Plan and Alternative Analysis report, a requirement for appraisal of the project, have not been submitted.
- (c) & (d) Land and colonization are state subjects. Therefore, schemes related to housing for their citizens are implemented by States/Unions Territories (UTs). However, Central Government under the visions 'Housing for all' supplements the efforts of states/UTs by providing central assistance under Pradhan Mantri Awas Yojna Urban (PMAY-U) and Pradhan Mantri Awas Yojna Gramin(PMAY-G). Central assistance to the tune of Rs. 10,134.96 crore and Rs. 5,569.57 crore have been released for Tamil Nadu in respect of PMAY-Urban and PMAY-Gramin respectively since inception of above schemes.
